

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**

**Company Appeal (AT)(Ins) No. 756 of 2018**

**IN THE MATTER OF:**

**Vivek Jha**

**...Appellant**

**Versus**

**Daimler Financial Services India Pvt.  
Ltd. & Anr.**

**...Respondents**

**Present**

**For Appellant: Ms. Anjaneya Mishra, Advocate.**

**For Respondent:**

**O R D E R**

**31.07.2019** Due to paucity of time the matter could not be taken up.

Post this appeal 'for Admission (After Notice)' on 26<sup>th</sup> August, 2019.

[Justice S.J. Mukhopadhaya]  
Chairperson

[Justice A.I.S. Cheema]  
Member (Judicial)

[Kanthi Narahari]  
Member (Technical)

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